

ANNEXURE - 4

Name of the corporate debtor: M/s. Housing Development and Infrastructure Limited

Date of commencement of CIRP: 20th August 2019

List of creditors as on: 31st January, 2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors).

(Amount in Rs.)

Sr.No	Name of Financial Creditors	Identification No.	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Jade Agricultural Company Private Limited	25	09-01-2020	60,00,00,000	60,00,00,000	Borrowings in the nature of Overdraft.	-	-	No	0.768	-	-	-	-	-	
2	L&S Urban Infrastructure Managers Limited	27	06-09-2019	10,45,94,540	-				No	-	-	-	10,45,94,540	-	-	Refer Note 7
3	Adani Estates Private Limited	28	09-01-2020	2,85,00,00,000	-				No	-	-	-	2,85,00,00,000	-	-	
4	Budhpur Buldcon Private Limited	29	08-01-2020	1,43,91,00,00,000	-				No	-	-	-	1,43,91,00,00,000	-	-	
5	Aneri Fincap Limited	30	20-01-2020	1,14,47,67,123	-				No	-	-	-	1,14,47,67,123	-	-	
6	Global Indian School Education Services Private Limited	31	20-08-2020	3,16,18,339	-				No	-	-	-	3,16,18,339	-	-	Refer Note 7
	Total			1,48,64,09,80,002	60,00,00,000								1,48,04,09,80,002	-	-	

Notes:

- 1) The interest has been considered upto the date of commencement of CIRP i.e. 20.08.2019.
- 2) The claim does not fall under the category of Financial Creditors.
- 3) Claims admitted are subject to changes.